

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:789
ANSWERED ON:31.07.2006
MINI NAVRATNA STATUS TO RINL
Boianapalli Shri Vinod Kumar

Will the Minister of STEEL be pleased to state:

- (a) whether the Government has recently conferred `Mini Navratna Status` to Rashtriya Ispat Nigam Ltd. (RINL);
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to grant captive mines so as to make RINL self-sufficient in availability of raw materials; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF STEEL (DR. AKHILESH DAS)

(a)&(b): Yes, Sir. The Government on 20.7.2006 has conferred the `Miniratna Category I PSE` status to Rashtriya Ispat Nigam Ltd. (RINL), as it fulfilled the requirements of making profits for more than three years continuously, the pre tax profit being in excess of Rs. 30 crores and the company having a positive networth. RINL has also fulfilled the condition of having three non-official Directors and is not dependent on budgetary support or government guarantees and has not defaulted in the repayment of loans/interest payment on any loans to the Government. RINL, therefore, has been allowed to exercise enhanced delegated financial and operational powers as per the guidelines laid down.

(c)&(d): Though presently RINL has not been granted captive mines, efforts are continuously being made for granting RINL captive mines of iron ore and coal so as to make it self sufficient in availability of raw materials.